

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
LOK SABHA

UNSTARRED QUESTION NO.5401
TO BE ANSWERED ON THE 28TH MARCH, 2018

CERTIFICATIONS OF DGR COURSES

5401. DR. SHASHI THAROOR:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government agencies, related Recruitment Rules and private sector do not recognize the certifications of Directorate General of Resettlement (DGR) courses since most courses are of below six months duration;
- (b) if so, the steps the Government proposes to take to ensure that the DGR enhances the duration of training courses beyond six months so that the certificates issued by them will be accepted for Government jobs as per the Recruitment Rules;
- (c) whether DGR has not instituted any mechanism to find out the number of trained personnel, under the Assured Placement Training scheme who were successfully placed for employment; and
- (d) if so, the steps being taken to remedy this situation?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) & (b): The resettlement courses conducted by Directorate General of Resettlement (DGR) are either in the Central / State Government run institutions / institutions aligned to regulatory bodies of Government or are National Skill Qualification Framework (NSQF) compliant as stipulated by National Skill Development Corporation (NSDC). These courses makes Ex-servicemen (ESM) suitable for employment, both in Government as well as private sector.

Most diploma programmes are beyond 6 months duration unless specially tailored for DGR by Universities / National Council for Vocational Training. A pilot programme for diploma courses upto one year is planned for Financial Year 2018-19 to facilitate ESM to get government jobs.

Matter has been taken up with Ministry of Skill Development & Entrepreneurship for amendment in the Recruitment Rules of different offices under Central / State Government, PSUs, Banks and Financial Institutions to ensure that certificates awarded for resettlement courses of below 6 months aligned to NSDC are recognized and given due weightage in recruitment for ESM.

(c) & (d): Placement assured training was planned on a pilot basis in the Financial Year 2015-16. However, the courses were not conducted as no service personnel had applied for the said courses.

DGR has started conducting skill courses approved by NSDC with a placement clause from second half of Financial Year 2016-17.
